

**Branch :- Beawar**

**POSSESSION NOTICE (For Immovable Property)**  
**(Under Rule-8(1) of Security Interest (Enforcement) Rules, 2002)**

Whereas The undersigned being the authorized officer of the Indian Bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act and in exercise of powers conferred under section 13(12) read with rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 18.05.2023 calling upon (1) Smt. Radha Devi W/o Sh. Ganpat Singh Rawat (Borrower and Mortgagor), (2) Sh. Ganpat Singh Rawat S/o Babu Singh (Co-Borrower), (with our Beawar Branch) to repay the amount mentioned in the notice being Rs.20,30,120/- (Rupees Twenty Lakh Thirty Thousand One Hundred Twenty Only) as on 17.05.2023 with further interest at the agreed rate till date of payment within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the said Act read with rule Band 9 of the said rules, on this 9th day of August of the year 2023.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Indian Bank for Rs.20,30,120/- (Rupees Twenty Lakh Thirty Thousand One Hundred Twenty Only) as on 17.05.2023 and interest thereon.

"We draw attention to the provisions of section 13(8) of the SARFAESI Act and the rules framed there under which deals with your rights of redemption over the securities"

**Description of the Immovable Property**

All that Part and Parcel of the property consisting of:- Equitable mortgage of Plot No.9, Part of Khasra No.1078 Situated at Naya Nagar Colony Balad Road Beawar Dist Ajmer 305901 measuring 695 Sq. Ft. Bounded as under: East - Road 30' Wide, West - Plot No.10, North - Plot No.08, South - Road 30' Wide

Date : 09.08.2023 Place: Beawar Authorised Officer, (Indian Bank)

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST**  
**INTEC INDIA LIMITED**

TRADING IN WHITE GOODS LIKE REFRIGERATORS, AIRCOOLERS, GYSERS, WASHING MACHINES, AIR-CONDITIONERS AT HOUSE NO. 19-B, GROUND FLOOR, ARJUN NAGAR, SAFDARJUNG ENCLAVE, NEW DELHI-110029  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1 Name of the Corporate Debtor along with PAN/CIN/LLP No.	Intec India Limited CIN No. U29220DL2014PLC264073
2 Address of Registered office	House No. 19-B, Ground Floor, Arjun Nagar, Safdarjung Enclave, New Delhi-110029
3 URL of website	Not Applicable
4 Details of place where majority of fixed assets are located	Not Applicable
5 Installed capacity of main products/ services	Not Applicable
6 Quantity and value of main products/ services sold in last financial year	FY 2022-23 Revenue from Operations is 14,73,538/-
7 Number of employees/ workmen	Nil
8 Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending an email to the Resolution Professional at intec.cirp@gmail.com
9 Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending an email to the Resolution Professional at intec.cirp@gmail.com
10 Last date for receipt of expression of interest	27/08/2023
11 Date of issue of provisional list of prospective resolution applicants	06/09/2023
12 Last date for submission of objections to provisional list	11/09/2023
13 Process email id to submit EOI	intec.cirp@gmail.com

Dr. Lekhraj Bajaj  
Resolution Professional

IBBI REG. NO.: IBBI/IPA-002/IP-N00039/2017-18/10078  
Date: 12/08/2023 107, Agarwal Prestige Mall, Adjoining to M2K Pitampura, Delhi-110034  
Place: New Delhi For Intec India Limited

**ING CORPORATION OF INDIA LIMITED**  
CIN No : L29222DL1976PLC008129  
Floor, "Scope Minar", Plot No.2A & 2B, Laxmi Nagar District Centre, Delhi-110091.  
Colony Main Road, Seethammadhara, Visakhapatnam-530 022.  
Tel : 0891-2523250; Fax : 0891-2560581; Website : www.dredge-india.com

**Audited Financial Results for the quarter ended 30<sup>th</sup> June 2023**  
(Rs. in Lakhs)

LARS	Quarter ended 30/06/23	Quarter ended 30/06/22	Quarter ended 31/03/23	Year ended 31/03/23
Operations	20518.65	21836.76	33775.80	116802.90
Period (before tax, extraordinary items)	1565.64	(1546.42)	(1381.38)	1383.38
Period before and/or	1565.64	(1546.42)	(1381.38)	1383.38
Period after and/or	1515.14	(1571.14)	(1418.03)	1255.79
Income for the profit/loss for the other				
ie (after tax)	1515.14	(1571.14)	(1155.25)	1518.57
	2800.00	2800.00	2800.00	2800.00
Revaluation Reserve)	140617.03	135563.88	NA	139455.99
	143417.03	138363.88	142255.99	142255.99
	0.24:1	0.25:1	NA	0.20:1
EPS) (in ₹)				
	5.41	(5.61)	(4.13)	5.42
	5.41	(5.61)	(4.13)	5.42
on Reserve	0.00	3600.00	NA	0.00
ge ratio	1.06:1	36.39:1	NA	0.90:1
verage ratio	9.48:1	683.18:1	NA	8.47:1

ct of the detailed format of quarterly financial results filed with the Regulation 33 and Regulation 52 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015. The full format of the same is available

**ATN INTERNATIONAL LIMITED**  
CIN : L65993WB1983PLC080793  
Regd Office : 10, Princep Street, 2nd Floor, Kolkata - 700072  
Email : atninternationallimited@gmail.com, website : www.atninternational.in  
Phone No. 033-40022880, Fax : 91-33-22379053

**EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH JUNE, 2023** (Rs. In Lacs)

Sl. No.	Particulars	Quarter Ended 30.06.2023 (Unaudited)	Quarter Ended 31.03.2023 (Audited)	Quarter Ended 30.06.2022 (Unaudited)
1.	Total Income from Operations	4.05	5.08	1.40
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extra ordinary items #)	(15.28)	(16.91)	(14.53)
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extra ordinary items #)	(15.28)	(16.91)	(14.53)
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extra ordinary items #)	(15.28)	(16.91)	(14.53)
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]			
6.	Equity Share Capital	1578.00	1578.00	1578.00
7.	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year			
8.	Earnings Per Share (of Rs.4/- each) (for continuing and discontinued operations)			
	1. Basic:	(0.04)	(0.04)	(0.04)
	2. Diluted:	(0.04)	(0.04)	(0.04)

Note : a) The above is an extract of the detailed format of Quarterly/Annual Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015. The full format of the Quarterly/Annual Financial Results are available on the Stock Exchanges website i.e. www.nseindia.com, www.bseindia.com and www.cse-india.com and on the Company's website: www.atninternational.in. b) The impact on net profit / loss, total comprehensive income or any other relevant financial item(s) due to change(s) in accounting policies shall be disclosed in the notes to the financial statements. c) Exceptional and/or Extraordinary items adjusted in the